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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi -110 011

Public Notice No.110/2009-2014 (RE-2010)

The 7th May, 2012

Subject: Indo - China Border Trade.

1. In exercise of powers conferred under paragraph 2.4 of the Foreign Trade Policy, 2004-09, the Director General of Foreign Trade hereby adds 5 new items of import and 7 new items of export under The Indo-China Border Trade:
 - A. New items of import: Readymade Garments; Shoes; Quilt/ Blankets; Carpets; Local Herbal Medicine.
 - B. New items of export: Processed Food Items; Flowers; Fruits and Spices; Religious Products such as beads, prayer wheels, incense sticks and butter oil lamps; Readymade Garments; Handicraft and Handloom Products; Local Herbal Medicine.
2. All other provisions of Public Notice No. 20 (RE-2006)/2004-2009 dated 13th June, 2006 and Public Notice No. 48 /2009-2014 dated 5th March, 2010 remain unaltered.
3. For the purpose of convenience, all the items of import and export are consolidated in this Public Notice. Consolidated list of items is as under:
 - A. **Items of Import:** [Twenty items: (i) to (xv) were notified earlier; (xvi) to (xx) being added now]
(i) Wool, (ii) Goat Cashmere (Pasham), (iii) Goat Skins, (iv) Sheep Skins, (v) Yak Tails, (vi) Goats, (vii) Sheep, (viii) Yak Hair, (ix) Horses, (x) Salt, (xi) Borax, (xii) Szaibelyita, (xiii) China Clay, (ivx) Butter, (xv) Silk, (xvi) Readymade Garments, (xvii) Shoes, (xviii) Quilt/ Blankets, (xix) Carpets, (xx) Local Herbal Medicine.
 - B. **Items of Export:** [Thirty six items: (i) to (xxix) were notified earlier; (xxx) to (xxxvi) being added now]
(i) Agricultural Implements, (ii) Blankets, (iii) Copper Products, (iv) Clothes, (v) Textiles, (vi) Cycles, (vii) Coffee, (viii) Tea, (ix) Barley, (x) Rice, (xi) Flour, (xii), Dry Fruit, (xiii), Dry and Fresh Vegetables, (xiv) Vegetable Oil, (xv) Gur and Misri, (xvi) Tobacco, (xvii) Snuff, (xviii) Cigarettes, (xix) Canned Food, (xx) Agro Chemical, (xxi) Local Herbs, (xxii) Dyes, (xxiii) Spices, (xxiv) Watches, (xxv) Shoes, (xxvi) Kerosene Oil, (xxvii) Stationery, (xxviii) Utensils, (xxix) Wheat (Ua & Buck), (xxx) Processed Food Items, (xxxi) Flowers, (xxxii) Fruits and Spices, (xxxiii) Religious Products such as beads, prayer wheels, incense sticks and butter oil lamps, (xxxiv) Readymade Garments, (xxxv) Handicraft and Handloom Products, (xxxvi) Local Herbal Medicine.

4. It is reiterated that except for adding the 5 new items for import and 7 new items for export, no other change is being made now. Thus import and export will continue to be allowed only through 3 Land Customs Stations viz., Gunji (Uttarkhand); Namgiya Shipkila (Himachal Pradesh); and Nathu La (Sikkim).

5. Effect of Public Notice:

5 new items of import and 7 new items of export have been added to the existing list of tradable items under Indo - China Border Trade.

Sd/-
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